

(iv) Encouragement is being given to group and cooperative housing by Central and State Governments.

(v) The Urban Land (Ceiling and Regulation) Act, 1976 is in force.

(vi) The availability of institutional finance from various sources, for housing is being increased.

#### Assistance for Development of Regulated Markets

27. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what assistance is given by Central Government to State Governments for development of regulated markets; and

(b) the details of assistance given to the Tamil Nadu Government?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) Under the scheme for development of selected regulated markets, central assistance is given at the following rates for providing infrastructural facilities for agricultural markets which meet the requirements of the scheme:

(i) Regulated Markets handling commercial crops (Jute, Tobacco, Cotton, Groundnut, Cashewnut, Coconut, Potatoes, Onion, Chillies and Betal Leaves).

...Rs. 4 lakhs per market.

(ii) Regulated Markets situated in command areas

...Rs. 5 lakhs per market.

(iii) Terminal Markets for Fruits and Vegetables

...Rs. 15 lakhs per market.

(b) The Government of Tamil Nadu have not so far availed of any central assistance under the scheme.

News item captioned "Paddy lying in the Open"

28. SHRI HARIKESH BAHADUR : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to paddy lying in open in Punjab and FCI's undertaking to clear the entire stock in 2 weeks and if so, whether this was done in time (Economic Times 3-1-83);

(b) whether Government will consider decentralisation to ensure the grain storage losses and expenditure are minimised and thereby reduce or eliminate need for grain imports;

(c) whether Government have worked out year-wise and state-wise losses in handling/storage by Central Government storage agencies during last 5 years; and

(d) whether Government are aware that mixing of good wheat with infected wheat by FCI on a large scale and its use as seed by Government over years has resulted in widespread dissemination of Karnal Bunt disease?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) As a result of the drive launched by the Food Corporation of India for clearance of paddy stocks lying in open by the end of January, 1983, no stocks of paddy are now lying in cover and plinth (CAP) storage unprotected in Punjab.

(b) Several steps have already been taken to ensure that storage losses and expenditure thereon are reduced to the minimum. Other measures whatever considered appropriate in this regard, in future, will also be taken.

(c) Yes, Sir.

(d) Normally FCI do not supply wheat for seed purposes. However, when wheat is supplied for seed purposes to State Governments, it is only from sound and disease-free stock which is accepted only after germination test by the State Governments.

दिल्ली में दिल्ली दुग्ध योजना द्वारा दूध के वितरण में कदाचार

29. श्री शेरालाल आर परमार: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली दुग्ध योजना लोगों को ग्रुप प्रणाली के आधार पर अथवा प्रथम आओ प्रथम जाओ प्रणाली के आधार पर दूध वितरित करती है ;

(ख) क्या सराय रोहिल्ला, किशन गंज, सुभद्र कालोनी और अन्य डिपुओं में ग्रुप प्रणाली के आधार पर दूध वितरित किया जाता है और कुछ लोगों को दूध काले बाजार में खरीदना पड़ता है ;

(ग) क्या यह सच है कि इन डिपुओं पर दूध वितरण कर्मचारियों के अतिरिक्त उनके परिचित व्यक्ति भी दूध वितरण कर रहे हैं और उनमें से प्रत्येक व्यक्ति 4 या 5 थैले/दूध की बोतल ले जाते हैं जिनमें प्रत्येक थैले में 8 से 10 बोतल आती हैं; और

(घ) क्या सरकार इस कदाचार की जांच करेगी और टोकन प्रणाली लागू करके बिगड़ी हुई व्यवस्थाओं में सुधार करेगी ताकि नागरिक आसानी से दूध प्राप्त कर सकें;

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (घ). दिल्ली दुग्ध योजना "पहले आओ" आधार पर दूध वितरित करती है । तथापि, सराय रोहिल्ला, किशन गंज, सुभद्रा कालोनी के लगभग 10 डिपुओं (प्रातः और सांय) में से तीन डिपुओं में प्रातः पारी में ग्रुप

प्रणाली अभी प्रचलित है । जांच के दौरान पिछले छः महीनों में इन डिपुओं से दूध के काले बाजार की कोई घटना सामने नहीं आयी है ।

दिल्ली दुग्ध योजना प्राधिकारियों द्वारा डिपु कर्मचारियों को कड़े अनुदेश दिये गये हैं कि वे बाहरी व्यक्तियों की सहायता के बिना दूध वितरित करें ।

क्रमबद्ध ढंग से अन्य क्षेत्रों में विस्तार करने से पहले करोल बाग, देवनगर, वैस्टर्न एक्टेशन एरिया, राजेन्द्र नगर, दरियागंज, होजकाजी, जामा मस्जिद, रानी बाग और होज खास के क्षेत्रों में प्रयोगत्मक आधार पर दिल्ली दुग्ध योजना द्वारा टोकन प्रणाली पुनः चालू की जा रही है ।

#### Registration of DDA MIG Flats in East of Kailash (Suraj Parbat)

30. DR. V. KULANDAIVELU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the DDA has not so far taken any action to execute registration of DDA's MIG Flats in East of Kailash (Suraj Parbat), New Delhi which were allotted on cash-down basis as far back as November, 1976;

(b) whether it is also causing continued loss of Revenue to the Public Exchequer;

(c) if so, what action do Government propose to take to shake up the D.D.A. and set down a target date for the registration of such flats; and

(d) the number of such cases and those where the allottees have applied for registration in joint names along with their spouses and why the DDA is not responding to any of these requests?